

has repeatedly stressed the need for an immediate suspension of all tests of nuclear weapons pending the conclusion of a treaty banning such tests completely. Prime Minister Indira Gandhi's message to the Second Special Session of the UN General Assembly devoted to disarmament (SSOD-II) held in New York in June-July 1982 has reiterated this position, India intends to continue to vigorously press this position of principle at all relevant international deliberatives and negotiating forums on disarmament, so that the world public opinion can be effectively mobilized for the prohibition and total stoppage of all nuclear weapon tests.

दिल्ली में टेंटों के स्कूलों के लिए वित्तीय सहायता

6123. श्री सज्जन कुमार : क्या शिक्षा और संस्कृति मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में अनेक स्कूल अभी टेंटों में चल रहे हैं, जिसके परिणामस्वरूप वर्षा और गर्मी के मौसम में भारी कठिनाइयों का सामना करना पड़ता है ;

(ख) यदि हां, तो क्या केन्द्रीय सरकार को दिल्ली प्रशासन की ओर से वित्तीय सहायता के अनुरोध सहित, कोई योजना प्राप्त हुई; और

(ग) यदि हां, तो इस संबंध में क्या कार्य-बाही की गई है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उप मंत्री (श्री पी. के. थुंगल) :
(क) से (ग) दिल्ली प्रशासन द्वारा भेजी गई सूचना के अनुसार, कई स्कूल टेंटों में चलाए जा रहे हैं ।

योजनागत योजना "पूँजीगत निर्माण-कार्य" के अन्तर्गत स्कूल भवनों के निर्माण हेतु दिल्ली प्रशासन को 900 लाख रु. की राशि आवंटित की गई थी ।

Increase in Compensation money and other benefit to Acceptors of Sterilisation

6124. SHRI BALKRISHNA WASNIK :
KUMARI PUSHPA DEVI SINGH:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Centre has increased the compensation money and other benefits payable to individual acceptors of sterilisation ;

(b) if so, full details thereof ;

(c) whether the Centre has directed to all States/Union Territories to increase the compensation money and other benefits to the acceptors of sterilisation ;

(d) if so, details thereof ; and

(e) to what extent these facilities will be helpful in the implementation of family welfare programme speedily ?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND WELFARE : (SHRIMATI MOHSINA KIDWAI) :

(a) Yes.

(b) The decisions taken in regard to incentives for Family Welfare was announced by the Union Minister of Health and Family Welfare in both the Houses of Parliament on 25.2.1983.

The details thereof are given in the statement attached.

(c) and (d) All the States and Union Territories have been informed of the decisions taken. The increased amount of compensation money payable to individual acceptors of sterilisation and IUD would be effective from 25th February 1983 and the States have been advised accordingly.

(e) These measures have been taken to further accelerate the pace of the Family Welfare Programme and with a view to facilitate achievement of the ultimate objective of reducing infant mortality rate to below 60,

crude death rate of 9.0, crude birth rate of 21.0 per thousand and effective couple protection percentage of 60 by 2000 A.D.

Statement

In order to further accelerate the pace of the Programme, Government has taken a number of important decisions. The main thrust of these decisions is to increase the community participation, provide incentive to individual acceptors and State Governments, increase the out-reach of services in urban slums and congested areas, intensify educational efforts through mass media and inter-personal communication and give greater recognition to acceptors of terminal methods of Family Planning with two children. These are mainly :-

- (i) Monetary rewards in the form of community assets will be given to organised and identifiable groups actively engaged in the implementation of the Family Welfare Programme.
- (ii) Cash awards will be given to the best performing States. For this purpose, States will be grouped into three categories on the basis of existing levels of couple protection. In each group, two prizes will be given First Rs.2.5 crores and 2nd prize Rs. 1.00 crore. The prize money is to be utilised for the promotion of the Family Welfare Programme and augmentation of Primary Health Care Services.
- (iii) A more intensive implementation of the programme will be taken up in the organised sector by introducing a scheme of incentives for industrial labour groups.
- (iv) Innovative publicity in selected areas on campaign basis will be organised. This will be suitably dovetailed with services and supplies.
- (v) With a view to revamping the organisational and service delivery

out-reach system for Family Planning and MCH, health posts consisting of nurse midwives and health workers will be established in urban slums and congested areas.

- (vi) A scheme of issue of "Green Cards" to individual acceptors of terminal methods after two children will be introduced as a mark of recognition and priority attention. This Card will enable the acceptors to be accorded preferential treatment in schemes where such preferential treatment is feasible.
- (vii) States will be requested to give to acceptors of sterilisation, 5 State lottery tickets for the next draw.
- (viii) Compensation money payable to individual acceptors of sterilisation will be increased by Rs. 30/- raising it from the present level of Rs.70/- to Rs.100/-.
- (ix) The amount payable to the acceptors of IUDS will be increased from Rs.6/- to Rs. 9/-.

लेखा विभाग में तृतीय श्रेणी के चयन ग्रेड में पदोन्नति

6125. श्री आर० एन० राकेश : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे लेखा विभाग में तृतीय श्रेणी के चयन ग्रेड में पदोन्नति हेतु अनुसूचित जाति/अनुसूचित जनजाति के कर्मचारियों द्वारा प्रत्येक सामान्य ग्रेड में कम से कम 14 वर्ष की अवधि पूरा करने की शर्त 1 अप्रैल, 1980 से लागू की गयी थी और यदि हाँ, तो इसके क्या कारण हैं ;

(ख) 1 अप्रैल, 1980 से कितने कर्मचारियों को चयन ग्रेड में ग्रेडवार पदोन्नति दी गयी और उनमें कितने कर्मचारी अनुसूचित